

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Schedule of Special Institutional Training Course for Civil Judges (Entry Level) of 2019 Batch (Group 1)

(15.03.2021 to 19.03.2021)

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:00 pm	SESSION – III 1:45 pm to 3:00 pm	SESSION – IV 3:15 pm to 4:15 pm	SESSION – V 4:15 pm onwards
15.03.2021 Monday	Inauguration of the Course & feedback from the participants, identifying issues and challenges faced on the Board By: Director, MPSJA	Feedback from the participants, identifying issues and challenges faced on the Board By: Officers of the Academy	Interactive discussion on – Key issues relating to temporary injunction under Order 39 Rules 1 & 2 CPC By: Shri Yashpal Singh, Dy. Director, MPSJA	Interactive discussion on – Key issues relating to Remand and Bail (Contd.) By: Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive discussion on – Key issues relating to Remand and Bail By: Shri Jayant Sharma, Faculty Junior, MPSJA
16.03.2021 Tuesday	Interactive discussion on – Arms Act, 1878, Excise Act, 1915 & Govansh Vadh Pratishedh Adhinyam, 2004 By: Shri Yashpal Singh, Dy. Director, MPSJA	Open interactive session based on queries (civil & criminal cases) By: Director, MPSJA	Interactive discussion on – Wild Life Protection Act, 1972 and Indian Forest Act, 1927 – Offences and Trial By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Interactive discussion on – Protection of women from Domestic Violence Cases and Section 125 CrPC By: Smt. Anu Singh, O.S.D.-II, MPSJA	Interactive discussion on – Key issues relating to Negotiable Instruments Act, 1881 By: Shri Dharendra Singh, Faculty Senior, MPSJA
17.03.2021 Wednesday	Interactive discussion on – Public Gambling Act, 1957, Police Act, 1861 & MMDR Act, 1957 By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Open interactive session based on queries (civil & criminal cases) By: Director, MPSJA	Interactive discussion on – Civil Judgment and framing of issues submitted by the participants By: Shri Dharendra Singh, Faculty Senior, MPSJA	Interactive discussion on – Key issues relating to Court Fees Act, 1870 and Suit Valuation Act, 1887 (Contd.) By: Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive discussion on – Key issues relating to Court Fees Act, 1870 and Suit Valuation Act, 1887 By: Shri Jayant Sharma, Faculty Junior, MPSJA
18.03.2021 Thursday	Interactive discussion on – Execution Proceedings & Objections different modes of execution and allied issues By: Shri Dharendra Singh, Faculty Senior, MPSJA	Open interactive session based on queries (civil & criminal cases) By: Director, MPSJA	Interactive discussion on – Committal u/s 209 & 323 CrPC, trial of counter cases, adjournments u/s 309 CrPC and issues relating to Section 299 CrPC By: Shri Yashpal Singh, Dy. Director, MPSJA	Interactive discussion on – Recording of evidence in Criminal Cases By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Interactive discussion on – Recording of Evidence & dealing with objections and adjournment in civil cases By: Shri Jayant Sharma, Faculty Junior, MPSJA
19.03.2021 Friday	Interactive discussion on – Criminal Judgment, framing of charges and examination of accused submitted by the participants By: Shri Dharendra Singh, Faculty Senior, MPSJA	Court Management, Board Management, Time Management and dealing with old pending cases (Contd.) By: Director, MPSJA	Court Management, Board Management, Time Management and dealing with old pending cases By: Director, MPSJA	Valedictory Session	

NOTE:-

(i) This schedule is subject to the change under exigencies, if any.

(ii) It is advisable to observe instructions/directions regarding this training course issued by MPSJA from time to time.

DIRECTOR